

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-2343/00]

**Report and accounts (1999-2000) of the Power Finance Corporation Limited, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA) : Sir, I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Power Finance Corporation Limited, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. LT-2221/00]

**Notification of the Ministry of Labour and Employment**

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL) : Sir, I lay on the Table under sub-section (2) of Section 7 of the Employees Provident Funds and Miscellaneous Provisions Act, 1952 a copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. 238 dated 24.6.2000 publishing the Employees Deposit-Linked Insurance (Amendment) Scheme, 2000. [Placed in Library. See No. LT-2254/00]

**Notifications of the Ministry of External Affairs**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI AJIT KUMAR PANJA) : Sir, I lay on the Table. A copy each (in English and Hindi) of the following Notifications of the Ministry of External Affairs, under sub-section (3) of Section 24 of the Passports Act, 1967:-